In view of the Advisory on Social Distancing Measure in view of spread of COVID-19 disease and lock-down announced by the Central Government, all enrolments for the Limited Insolvency Examination and the Valuation Examinations from 21st March 2020 to 14th April 2020 were suspended. In view of the lock-down being extended all enrolments made earlier till 3rd May 2020 have been suspended. The candidates will be allowed option to reschedule their enrolments. It may also be noted that candidates will not be able to make fresh enrolments during this period. The date of resumption of examinations after the end of lockdown will be notified separately.